

NAME OF CORPOATE DEBTOR : **M/S O MID ENGINEERING PRIVATE LIMITED**

DATE OF COMMENCEMENT OF CIRP : **22ND NOVEMBER 2022**

LIST OF CREDITORS AS ON : **11TH OCTOBER, 2024**

LIST OF OPERATIONAL CREDITORS (OTHER THEN WORKMEN AND EMPLOYEES AND GOVERNMENT DUES)

(AMOUNT IN Rs)

S.NO	NAME OF CREDITOR	DETAILS OF CLAIM RECEIVED		DETAILS OF CLAIM ADMITTED						AMOUNT OF CONTINGENT CLAIM Rs.	AMOUNT OF ANY MUTUAL DUES, THAT MAY BE SET-OFF	AMOUNT OF CLAIM NOT ADMITTED	REMARKS, IF ANY
		DATE OF RECEIPT	AMOUNT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	AMOUNT COVERED BY SECURITY INTEREST	AMOUNT COVERED BY GUARANTEE	WHETHER RELATED PARTY?	VOTING PERCENTAGE				
1	Berger Paints India Limited	05.12.2022	4,15,784	4,15,784	-	-	-	-	-	-	-	-	Claim admitted provisionally subject to verification with books of account of Corporate Debtor.
TOTAL			4,15,784	4,15,784	-	-	-	-	-	-	-	-	

CMA Sandeep Goel
Resolution Professional
M/s Omid Engineering Private Limited (Under CIRP)

Date: 11.10.2024

Place: New Delhi